Allocation for NeVA

118. SHRI DEREK O'BRIEN: Will the Minister of PARLIAMENTARY AFFAIRS be pleased to state:

(a) the total amount of funds allocated to the National e-Vidhan Applicaton (NeVA); and

(b) the details of total number of legislatures covered under the ambit of NeVA?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN): (a) and (b) Ministry of Finance has granted in-principle approval to the project with the direction to carry on with the NeVA software development and capacity building measures with all the States/Union Territories with legislatures. So far, a sum of ₹3.48 crore has been allocated for software development. Ministry of Finance will go shortly for appraisal of the Public Investment Board (PIB) proposal for NeVA. It is proposed to cover all the States and UTs with legislatures under NeVA.

Accidents due to drunken driving

†119. SHRIMATI KAHKASHAN PERWEEN: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state the details of the accidents during the last three years due to drunken driving, State-wise?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): As per information received from police department of State/UTs the total number of road accidents under the category of drunken driving/consumption of alcohol and drug during the period from 2016 to 2018 State-wise details of road accidents are given in Statement.

Statement

State/UT-wise total number of road accidents due to erunken driving/ consumption of alcohol and drug in India during 2016 to 2018

Sl. No. States/UTs		2016	2017	2018
1.	Andhra Pradesh	128	2064	1345
2.	Arunachal Pradesh	15	19	55
3.	Assam	352	373	377

†Original notice of the question was received in Hindi.

Written Answers to Sl. No. States/UTs		[18 November, 2019]	Unstarred	Questions 29
		2016	2017	2018
4.	Bihar	593	0	10
5.	Chhattisgarh	145	86	216
6.	Goa	3	10	9
7.	Gujarat	64	65	106
8.	Haryana	529	180	474
9.	Himachal Pradesh	72	214	322
10.	Jammu and Kashmir	47	1	20
11.	Jharkhand	543	801	517
12.	Karnataka	396	169	139
13.	Kerala	133	133	157
14.	Madhya Pradesh	3083	1049	893
15.	Maharashtra	226	863	188
16.	Manipur	71	44	74
17.	Meghalaya	35	132	117
18.	Mizoram	27	16	16
19.	Nagaland	13	157	83
20.	Odisha	1255	1533	1220
21.	Punjab	317	129	112
22.	Rajasthan	673	421	146
23.	Sikkim	12	32	2
24.	Tamil Nadu	531	1833	1128
25.	Telangana	202	163	182
26.	Tripura	5	11	28
27.	Uttarakhand	40	56	20
28.	Uttar Pradesh	4633	3336	3595

292	Written Answers to	[RAJYA SABHA]		Unstarred Questions
Sl. No. States/UTs		2016	2017	2018
29.	West Bengal	462	16	79
30.	Andaman and Nicobar Islands	27	13	20
31.	Chandigarh	9	10	12
32.	Dadra and Nagar Haveli	0	1	1
33.	Daman and Diu	7	12	8
34.	Delhi	164	124	333
35.	Lakshadweep	0	0	0
36.	Puducherry	82	5	14
	Total	14894	14071	12018

New projects under Bharatmala Pariyojana

120. SHRI MAHESH PODDAR: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the details of new projects undertaken by Government under Bharatmala Pariyojana, since 2018; and

(b) whether considering the current pace of development the Phase-1 of the Bharatmala Pariyojana will be completed by 2022?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) and (b) The Government of India had approved Bharatmala Pariyojana Phase-I in October, 2017 for development of economic corridors, inter corridors, feeder routes, national corridors, border roads, international connectivity roads, coastal roads, port connectivity roads and expressways with an aggregate length of about 34,800 km. (including 10,000 km. residual NHDP stretches) at an estimated outlay of ₹ 5,35,000.00 crores. Total of 255 road projects with an aggregate length of about 10,678 km. have been approved till date under Bharatmala Pariyojana with total capital cost of ₹ 2,64,916 crores approximately. Out of these approved projects, 226 road projects with an aggregate length of about 9,561 km. have been awarded for construction. Bharatmala Pariyojana Phase-I is targeted for completion by 2021-22.